

**ORDER SHEET**O.A/MA/RA/CP NO. 44 OF 2007Applicant/s S. K. Tiwari Respds. U. S. G.Advocate for Applicant/s R. K. Singh Advocate for Respondent/s S. C. Mishra

| Notes of the Registry | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Sheet No. |
|-----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|
|                       | <p><u>20.2.2009</u></p> <p>H.M. like Mr. Akhanna, J.O.</p> <p>Shri N. Mishra, Counsel for the applicant has sent address slip. The case is adjourned.</p> <p>List on 22.4.2009.</p> <p>Jugan<br/>J.M.</p> <p><u>22.04.09</u></p> <p>Not revised. None is present to press this MA (Restoration) no. <u>2253/08</u>. It appears that the applicant has lost interest in prosecuting this MA. It is accordingly dismissed in default and for non-prosecution.</p> <p>(Jugan<br/>(A.K. Chaur)<br/>J.M.)</p> |           |

Contd. On Sheet No.